

**Central Administrative Tribunal
Principal Bench**

OA No.1844/2016

New Delhi, this the 12th May, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Shri Pardeep, Age 24 years
S/o Shri Raje Ram
Village Dadri Toye
The & Distt. Jhajjar
Haryana. ..Applicant

(By Advocate: Shri Amit Punj)

Versus

The Regional Director
Staff Selection Commission
(Northern Region)
Block No.12, CGO Complex
Lodhi Road, New Delhi- 110003. .Respondent

(By Advocates: Shri Hanu Bhaskar and Ms. Avinash Kaur)

ORDER (ORAL)

Justice Permod Kohli, Chairman :-

Learned counsel for the applicant submits that the applicant has got the reliefs and thus the Original Application is rendered infructuous. Dismissed as such.

**(K.N. Shrivastava)
Member(A)**

**(Justice Permod Kohli)
Chairman**

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